

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2062  
ANSWERED ON:08.03.2011  
POLICE COMPLAINTS AUTHORITY  
Deo Shri Kalikesh Narayan Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has set up Police Complaints Authority in the country;
- (b) if so, the details thereof and the names of the States which have set up such authority in their respective State alongwith the steps taken to set up such authority in every State; and
- (c) the number of complaints received and acted upon by each of the Police complaint authority?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): As per the direction of the Supreme Court of India passed on September 22, 2006 in Writ Petition (Civil) No. 310 of 1996 - Prakash Singh and Others Vs Union of India State Governments were to set up State-level Complaints Authority and District level Complaints Authority. The compliance of which is being monitored by the Supreme court itself.

(b) & (c): the information is being collected and will be laid on the table of the House.